

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA NOS. 191,190 & 189 of 2017 IN
DFR NO. 4224 OF 2016**

Dated: 27th March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

GRIDCO Ltd.

...Appellant(s)

Vs.

NTPC Ltd. & Ors.

...Respondent(s)

Counsel for the Appellant(s)

:

Mr. Raj Kumar Mehta

Ms. Himanshi Andley

Mr. Abhishek Upadhyay

ORDER

(IA Nos.189 &190 of 2017)

(Applications for waiver of court fee & Condonation of delay)

Issue notice to the Respondents returnable on 02.05.2017. Dasti, in addition, is permitted.

List the matter on **02.05.2017.**

**(I. J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/kt